

No. 01/69/601/13/2014-O&M
Government of India
Department of Commerce
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi-110011.

Dated: 08.12.2014

O&M Instruction No. 8/2014

Sub: Disposal of appeals against the orders of the Development Commissioners (DCs) of SEZs.

It has been decided that all works relating to appeal against the orders of the DCs of SEZs will be dealt by Policy-6 Section of DGFT.



(Tika Ram Majhi)

Deputy Director General of Foreign Trade

To

1. All officers and Sections in DGFT (HQ)
2. All Zonal / Regional Offices of DGFT
3. Development Commissioners (SEZs), Department of Commerce
4. FT (Coordination) Section, Department of Commerce